NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CA/80/2018

NAME OF THE PETITIONER(S)

: PAN ASIA LOGISTICS INDIA PVT LTD

NAME OF THE RESPONDENT(S)

UNDER SECTION

1.

: 441

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

N. RAMANATHAN.

Psachsmo Compay Secretary. Representative of Pekkaners.

p. Jante.

ORDER

PCS representing the applicant present. Heard. Order is reserved.

-sel-(S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PADMAŃABHA SWAMY) Member(Judicial)

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